

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

14. IA 2987/2023 IA 2234/2024 in C.P. (IB)/856(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

**NAME OF THE PARTIES:- IA 2987/2023 Anil Goel Liquidator
Rasoya Proteins Limited
V/s
Maharashtra State Electricity
Distribution Company Limited
IA 2234/2024 Anil Goel Liquidator
Rasoya Proteins Limited
IN THE MATTER OF
Peerless Financial Services Ltd.
V/s
Rasoya Proteins Limited**

**Section: Application under any other provisions – IBC 19(2) U/s 7 of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA No. 2987/2023:- Counsel Dhananjaya Sud and Counsel Akhand Pratap Singh, appeared for Liquidator. Counsel Soham Bhalerao appeared for the respondent. Learned Counsel for the Liquidator seeks time to file an additional affidavit. Time granted. Let the additional affidavit be filed well before the next date of hearing. List this matter for the final hearing on **08.08.2024**.

IA No.2234/2024:- List this matter on **08.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)